

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO.634
TO BE ANSWERED ON 19.07.2017

SETTING UP OF NPP UNDER CIVIL NUCLEAR AGREEMENT

634. SHRIVISHNU DAYAL RAM:
SHRI JANAK RAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether any progress has been made in case of setting up of nuclear power plants after India signing the civil nuclear agreement and if so, the details thereof;
- (b) the reasons for the delay, if any;
- (c) whether hurdles, if any, will be removed in a time bound manner; and
- (d) if so, the details in this regard?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) Yes, Sir. Following the signing of international agreements on civil nuclear cooperation, agreements have been concluded for setting up of four units of 1000 MW each at Kudankulam (KKNPP 3&4 and KKNPP 5&6) in technical cooperation with Russian Federation. The construction of KKNPP 3&4 has commenced. Discussions with *ElectricitedeFrance* (EDF) of France, M/s Westinghouse Electric Company (WEC) of the USA to set up large capacity nuclear power reactors in the country have also commenced.
- (b) to (d) Negotiations with foreign technology partners involve careful consideration of various legal, regulatory, technical and commercial issues and take time.
